

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Bail Applications Pending Disposal Before the High Court Wing Jammu to Various Hon'ble Benches.

Reference: (i). Special Leave Appeal (Criminal) No. 1613 of 2026, titled Sunny Chouhan vs. State of Haryana, of directions passed by the Hon'ble Supreme Court vide order dated 04.02.2026 prioritizing the disposal of bail applications.
(ii). Communication No. 12273-74/RG/GS dated 01.04.2026 from the Office of the Worthy Registrar General, High Court of J&K and Ladakh.

ORDER

No: 104/RJ/HCWJ/2026


Dated: 08.04.2026

Pursuant to the above referred judgment and communication received from the office of the Worthy Registrar General, High Court of J&K and Ladakh, with a view to ensure speedy disposal of bail applications and other criminal matters/appeals in which appellants/accused persons are in custody, pending disposal in High Court Wing, Jammu Wing, Hon'ble the Chief Justice has been pleased to assign the aforesaid matters up to 01.04.2026 to various Hon'ble Benches as per details tabulated herein below:

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"A" appended herewith.
2.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"B" appended herewith.
3.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"C" appended herewith.
4.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"D" appended herewith.
5.	Hon'ble Mr. Justice Rajesh Sekhri	As per Annexure-"E" appended herewith.
6.	Hon'ble Mr. Justice Mohd. Yousuf Wani	As per Annexure-"F" appended herewith.
7.	Hon'ble Mr. Justice Shahzad Azeem	As per Annexure-"G" appended herewith.

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode on priority basis, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

By Order.

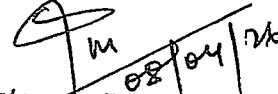

(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu

No: 811-817/RJ/HCWJ/2026

Dated: 08.04.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
- ✓ 4. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In-charge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar/Computer, Digitization and Criminal Section, for information and necessary action.
7. Order file.

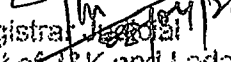

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Annexure - 'A'

Matters Assigned to Hon'ble Ms. Justice Sindhu Sharma

S No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CRA	71	2012	MOHD.YOUSAF DAR	STATE TH.S.HO.P/S.BUS STAND,JAMMU
2	Bail App	119	2025	HARTIK KUMAR	UT OF J AND K TH S.H.O. POLICE STATION, SAMBA
3	Bail App	283	2025	NAVNEET KOUR	UT OF J AND K TH S.H.O. POLICE STATION, MIRAN SAHIB
4	Bail App	301	2025	KULDEEP SINGH AND ANOTHER	UT OF J AND K TH S.H.O. POLICE STATION, RAMGARH, SAMBA
5	Bail App	325	2025	SHAKEEL AHMED AND OTHERS	UT OF J AND K THROUGH ITS PRINCIPAL SECRETARY HOME AND OTHERS
6	Bail App	338	2025	JUNAID AHMAD GOJER TH HIS FATHER GULZAR AHMAD GOJER	UT OF J AND K TH S.H.O. POLICE STATION, MANSAR, SAMBA
7	Bail App	353	2025	AJAY DUBEY	UT OF J AN K TH OFFICER IN CHARGE, POLICE STATION, GANGYAL, JAMMU AND ANOTHER
8	Bail App	362	2025	ISHTIAQ AHMED	UT OF J AND K TH S.H.O. POLICE STATION, POONCH
9	Bail App	380	2025	BASHIR AHMED AND ANOTHER	UT OF J AND K TH S.H.O. POLICE STATION, SAMBA AND ANOTHER
10	Bail App	5	2026	PARVEZ AHMED ZARGAR TH WIFE TABASSUM	UT OF J AND K TH POLICE STATION, SAMBA AND ANOTHER
11	Bail App	13	2026	ABID LATIEF	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, BISHNAH JAMMU AND ANOTHER
12	Bail App	24	2026	DIVYA GANDOTRA AND OTHERS	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE, JAMMU AND OTHERS
13	Bail App	34	2026	MOHD KAIF LONE TH MOTHER MUMTAZ BANO	UT OF J AND K TH. INCHARGE POLICE STATION, GANDHI NAGAR JAMMU
14	Bail App	46	2026	MOHD HANIEF	UT OF J AND K TH INCHARGE ANTI CORRUPTION BUREAU, JAMMU
15	Bail App	55	2026	NAWAZ AHMED DAR AND ANOTHER	UNION OF INDIA TH SUPERINTENDENT, NARCOTICS CONTROL BUREAU, JAMMU
16	CrI A(S)	4	2026	ISHFAQ AHMED GANAI	UNION OF INDIA TH ZONAL DIRECTOR, NARCOTICS CONTROL BUREAU BRANCH, JAMMU AND ANOTHER



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Annexure - 'B'

Matters Assigned to Hon'ble Mr. Justice Rajnesh Oswal

S No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CrI A(S)	10	2022	SANJEEV SHARMA AND OTHERS	UT OF J AND K TH SHO PS ARNAS
2	Bail App	186	2025	ABHISHEK KHANNA	UT OF J AND K TH S.H.O. POLICE STATION, SAMBA
3	Bail App	284	2025	MOHD ASLAM TH SON MOHD SHOEIB	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE, POONCH AND ANOTHER
4	Bail App	302	2025	RAJINDER SINGH	UNION OF INDIA TH NARCOTICS CONTROL BUREAU, JAMMU
5	Bail App	327	2025	SHAHID AHMED	UT OF J AND K TH S.H.O. POLICE STATION, GOOL AND ANOTHER
6	Bail App	339	2025	KEWAL SHARMA	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL AMBPHALLA, JAMMU AND ANOTHER
7	Bail App	355	2025	MAKH RAM	UT OF J AND K TH POLICE STATION, POONCH
8	Bail App	367	2025	AMJAD ALI AND ANOTHER	UT OF J AND K TH INCHARGE POLICE STATION, DODA
9	Bail App	381	2025	ASHFAQ AHMED KHAN	UT OF J AND K TH INCHARGE POLICE STATION, BAGH E BAHU AND ANOTHER
10	Bail App	6	2026	MOHD RASHID TH MOTHER RESHMA ALIAS BUIE	UT OF J AND K TH S.H.O. POLICE STATION, RAMNAGAR, UDHAMPUR
11	Bail App	14	2026	ABDUL RAZZAQ	UNION OF INDIA TH INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU(NCB), JAMMU
12	Bail App	25	2026	MOHD MATLOOB	UT OF J AND K TH SECRETARY TO GOVERNMENT HOME DEPARTMENT, JAMMU AND OTHERS
13	Bail App	35	2026	RASHID RANJHA	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, REASI AND ANOTHER
14	Bail App	47	2026	NITAN SINGH AND ANOTHER	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, BUDHAL RAJOURI AND ANOTHER
15	Bail App	56	2026	RAHUL GUPTA AND ANOTHER	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, PACCA DANGA - JAMMU


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Annexure - 'C'

Matters Assigned to Hon'ble Mr. Justice Rahul Bharti

S No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CrI A(S)	2	2024	NASEER AHMED	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL RAJOURI AND ANOTHER
2	Bail App	267	2025	BAGH HUSSAIN AND ANOTHER	UT OF J AND K TH S.H.O. POLICE STATION, KATHUA AND ANOTHER
3	Bail App	285	2025	SAIF MOHD @ SAIFU TH HIS FATHER MOHD LATIF	UT OF J AND K TH POLICE STATION, RAMNAGAR
4	Bail App	303	2025	PINTO PRASAD	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE, ANTF, JAMMU AND ANOTHER
5	Bail App	328	2025	PINKU CHOUDHARY	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE, SAMBA AND ANOTHER
6	Bail App	340	2025	RAJAN JAIN	UT OF J AND K THROUGH SHO POLICE STATION GANDHI NAGAR JAMMU
7	Bail App	356	2025	SARFRAZ AHMED	UT OF J AND K TH S.H.O. POLICE STATION, POONCH AND ANOTHER
8	Bail App	370	2025	SABEEL AHMAD BABA TH. ADIL AHMAD YATOO	UT OF J AND K TH. S.H.O. POLICE STATION, LAKHANPUR AND ANR.
9	Bail App	382	2025	MOHAMMAD ISHAQ	UT OF J AND K TH S.H.O. POLICE STATION, KALAKOTE
10	Bail App	7	2026	MUDDASAR	UT OF J AND K TH S.H.O. POLICE STATION, DHARAMKUND RAMBAN
11	Bail App	17	2026	REYAZ AHMED AND ANOTHER	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, GHAROTA JAMMU
12	Bail App	27	2026	AKMAL MAHMOOD USMANI	NARCOTICS CONTROL BUREAU(NCB) TH ITS INTELLIGENECE OFFICER AND ANOTHER
13	Bail App	37	2026	ROCKY	UT OF J AND K TH. STATION HOUSE OFFICER, OFFICER IN CHARGE POLICE STATION, BAHU FORT AND ANOTHER
14	Bail App	50	2026	BAGH HUSSAIN @ BAGHU @ SUNNY TH HIS BROTHER KAKA HUSSAIN	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL, AMBPHALLA JAMMU AND ANOTHER


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Annexure - 'D'

Matters Assigned to Hon'ble Ms. Justice Moksha Khajuria Kazmi

S No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	Crl A(S)	11	2024	SHOWKET ALI	UT OF J AND K THROUGH SHO POLICE STATION SURANKOTE
2	Bail App	273	2025	NITESH KUMAR	UT OF J AND K TH POLICE STATION, BAGH E BAHU JAMMU
3	Bail App	287	2025	AJAY GUPTA	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL AMBPHALLA, JAMMU AND ANOTHER
4	Bail App	309	2025	SURJIT KUMAR	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL AMBPHALLA, JAMMU AND ANOTHER
5	Bail App	332	2025	DHANI RAM	UT OF J AND K THROUGH SUPERITENDENT DISTRICT JAIL AND ANOTHER
6	Bail App	345	2025	VICKY	UNION OF INDIA TH NARCOTICS CONTROL BUREAU, JAMMU
7	Bail App	357	2025	ASHISH CHOUDHARY AND ANOTHER	UT OF J AND K TH S.H.O. POLICE STATION, GANDHI NAGAR, JAMMU AND ANOTHER
8	Bail App	373	2025	IMTIYAZ AHMED KHAN	NARCOTICS CONTROL BUREAU TH INTELLIGENCE OFFICER AND ANOTHER
9	Bail App	1	2026	HARBINDER SINGH	UNION TERRITORY OF J AND K TH SHO POLICE STATION REHAMBAL UDHAMPUR
10	Bail App	9	2026	MANDEEP KOUR TH HER MOTHER AMARJEET KOUR	UT OF J AND K TH POLICE STATION, UDHAMPUR
11	Bail App	18	2026	YASIR ALI	UT OF J AND K TH SUPERINTENDENTDISTRICT JAIL AMPHALA JAMMU AND ANOTHER
12	Bail App	29	2026	MAZEED ALI	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, MAJALTA UDHAMPUR
13	Bail App	39	2026	GULTAZ AHMED AND OTHERS	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, MANDI POONCH AND ANOTHER
14	Bail App	51	2026	JASWINDER SINGH	CENTRAL BUREAU OF INVESTIGATION, ACB, JAMMU

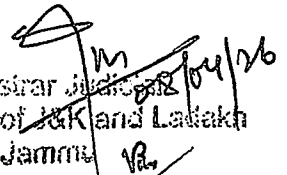
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Annexure - 'E'

Matters Assigned to Hon'ble Mr. Justice Rajesh Sekhri

S No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	Bail App	280	2025	RIYAZ AHMED DAGGA	UNION OF INDIA TH INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU(NCB), JAMMU
2	Bail App	295	2025	RAMANDEEP SINGH	UT OF J AND K TH S.H.O. POLICE STATION, GANDYAL JAMMU
3	Bail App	312	2025	MOHZ AZAD AND OTHERS	THE UT OF J AND K THROUGH ITS SECRETARY HOME AND OTHERS
4	Bail App	334	2025	MANISH KUMAR SHARMA	UT OF J AND K TH SHO POLICE STATION NOWABAD
5	Bail App	346	2025	AJAZ AHMED	UT OF J AND K TH S.H.O. POLICE STATION, MANJAKOTE, RAJOURI AND ANOTHER
6	Bail App	358	2025	MOHD MATLOOB	UT OF J AND K TH SECRETARY TO GOVERNMENT HOME DEPARTMENT, JAMMU AND OTHERS
7	Bail App	377	2025	RAKESH KUMAR	UT OF J AND K TH WOMEN POLICE STATION KATHUA AND ANOTHER
8	Crl A(S)	3	2025	JOHN MOHD AND OTHERS	UT OF J AND K TH POLICE STATION RAJOURI AND OTHERS
9	Bail App	2	2026	RAMAN KUMAR	UT OF J AND K TH POLICE STATION RAMGARH AND ANOTHER
10	Bail App	10	2026	ANIL KUMAR BAKSHI	UT OF J AND K TH. INCHARGE STATION HOUSE OFFICER, POLICE STATION, RAJOURI
11	Bail App	21	2026	ZAKIR HUSSAIN	UT OF J AND K TH. STATION HOUSE OFFICER, RAJOURI AND ANOTHER
12	Bail App	30	2026	SHAMSHAIR HUSSAIN SAMYAL	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, RAJOURI
13	Bail App	42	2026	RAJ MOHD ALIAS RAJU	UT OF J AND K TH. STATION HOUSE OFFICER INCHARGE POLICE STATION, BUS TAND JAMMU
14	Bail App	52	2026	RAKESH SINGH	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL AMPHALLA, JAMMU AND ANOTHER

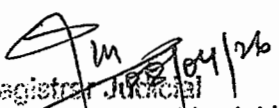

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Annexure - 'F'

Matters Assigned to Hon'ble Mr. Justice Mohd. Yousuf Wani

S No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CrI A(D)	1	2020	PARAMJEET SINGH	UNION TERRITORY OF JAMMU AND KASHMIR TH S H O KISHTWAR AND ANOTHER.
2	Bail App	281	2025	SUNNY CHOUDHARY TH HIS MOTHER SHAMIMA AKHTER	UT OF J AND K TH S.H.O. INCHARGE POLICE STATION, R S PURA JAMMU
3	Bail App	298	2025	REYAZ AHMED DAR	UNION OF INDIA TH INTELLIAGENCE OFFICER,NARCOTICS CONTROL BUREAU(NCB), JAMMU
4	Bail App	321	2025	BASHIR AHMED BHAT	UT OF J AND K TH INCHARGE POLICE STATION MANDI POONCH
5	Bail App	336	2025	RANI BEGUM ALIAS ZULEIKHA TH MOTHER RESHMA ALIAS BUIE	UT OF J AND K TH S.H.O. POLICE STATION, RAMNAGAR, UDHAMPUR
6	Bail App	347	2025	ZAFAR IQBAL	UT OF J AND K TH INCHARGE POLICE STATION, GANDHI NAGAR, JAMMU
7	Bail App	359	2025	ZAHOOR AHMED KUCHAY	UT OF J AND K TH INCHARGE POLICE STATION, ANTF JAMMU
8	Bail App	376	2025	MOHD SABER TH HIS NEPHEW ZAHIR ABASS	UT OF J AND K TH INCHARGE POLICE POST, RAJOURI
9	Bail App	3	2026	RAVINDER SINGH TH HIS FATHER MADAN SINGH	UT OF J AND K TH S.H.O. POLICE STATION, UDHAMPUR
10	Bail App	11	2026	IMAM HUSSAIN ALIAS MALTU	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, GHAGWAL
11	Bail App	22	2026	ANOOP M	UT OF J AND K TH. STATION HOUSE OFFICER, INCHARGE POLICE STATION, BARI BRAHMNA SAMBA
12	Bail App	31	2026	BLAITH SINGH ALIAS AMRIT TH BROTHER GEEP SINGH	UT OF J AND K TH SHO POLICE STATION BARI BRAHMNA AND ANOTHER
13	Bail App	43	2026	IMRAN ALI	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL KATHUA AND ANOTHER
14	Bail App	53	2026	DHEERAJ SINGH	UT OF J AND K TH SHO POLICE STATION BARI BRAHMNA AND ANOTHER



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Annexure - 'G'

Matters Assigned to Hon'ble Mr. Justice Shahzad Azeem

S No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	Bail App	282	2025	MAMTA KANSAL	UNION OF INDIA
2	Bail App	299	2025	UMESH KUMAR	UT OF J AND K TH NARCOTICS CONTROL BUREAU, JAMMU AND ANOTHER
3	Bail App	322	2025	ZULAFKAR ALI RAHAT AND OTHERS	UT OF J AND K THROUGH SENIOR SUPERITENDENT
4	Bail App	337	2025	MOHD ASHRAF DAR	UNION OF IDNIA TH INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU(NCB), JAMMU
5	Bail App	351	2025	NEERAJ JAISWAL @ ROMI	UT OF J AND K TH POLICE STATION, RAMGARH, SAMBA
6	Bail App	360	2025	RAHUL KUMAR	UT OF J AND K TH POLICE STATION, DOMANA
7	Bail App	378	2025	AJAY KUMAR	UT OF J AND K TH S.H.O. POLICE STATION, UDHAMPUR AND ANOTHER
8	Bail App	4	2026	GOHAR AHMED DAR TH WIFE MAHMOONA BANO	UT OF J AND K TH POLICE STATION, SAMBA AND ANOTHER
9	Bail App	12	2026	GHULAM NABI KALOO	UNION OF INDIA TH SUB INSPECTOR, NARCOTICS CONTROL BUREAU(NCB), JAMMU
10	Bail App	23	2026	BALVINDER CHUGH	UT OF J AND K TH INCHARGE ANTI NARCOTIC TASK FORCE, JAMMU
11	Bail App	33	2026	TANZEER AHMAD NAJAR TH WIFE IQRA BANO	UT OF J AND K TH POLICE STATION CHENANI UDHAMPUR
12	Bail App	45	2026	RAJU KUMAR TH HIS BROTHER BISO RISHIDEV	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, RAMGARH SAMBA
13	Bail App	54	2026	CHANCHAL SINGH	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE, DODA AND ANOTHER
14	CrI A(S)	3	2026	SANJAY KUMAR TH SAHIL KUMAR	UT OF J AND K TH ITS ADVOCATE GENERAL AND ANOTHER


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